

**SECTION IIIA
IN THE SUPREME COURT OF INDIA
CIVIL APPEALATE JURISDICTION**

CIVIL APPEAL NOS. 9247 AND 9248 OF 2014

S/S ANMOL BAKERS (P) LTD.

....APPELLANT

VERSUS

STATE OF UP & ORS.

....RESPONDENTS

OFFICE REPORT

It is submitted that there are three respondents in the above mentioned appeals and are represented by counsel.

Service is complete.

Question of valuation is incapable.

The matters above mentioned are listed before the Registrar's Court with this office report.

DATED THIS THE 30TH DAY OF JUNE, 2015.

ASSISTANT REGISTRAR

Copy To:-

Ms. Poli kataki, Advocate

Mr. Ravi Prakash Mehrotra, Advocate

Mr. Rohit Kumar Singh, Advocate

ASSISTANT REGISTRAR